

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No. 2746 of 2016

Khannagar-Khapuria Silpanchal Puja Petitioner
Committee

Mr. K.K. Rout, Advocate

-versus-

State of Odisha and others Opposite Parties

Mr. Debakanta Mohanty, Addl. Govt. Advocate (State)

Mr. Debasish Nayak, Advocate (CMC)

Mr. P.K. Parhi, Deputy Solicitor General

along with Mr. D.R. Bhokta, CGC

Mr. Ramesh Sahoo, Advocate (BMC)

CORAM:

THE CHIEF JUSTICE

JUSTICE CHITTARANJAN DASH

ORDER

10.10.2022

Order No.

25. 1. Mr. K.K. Rout, learned counsel for the Petitioner states that he is filing the date chart today with copies to learned counsel for other parties.
2. Mr. Ramesh Sahoo, learned counsel states that he is appearing for Berhampur Municipal Corporation (BMC) and he will file a reply before the next date.
3. Mr. P.K. Parhi, learned Deputy Solicitor General states that he has filed a reply in this matter.
4. List on 22nd November, 2022.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge